

that we must find ways of preventing the development of tuberculosis disease in persons who have already been infected, *i.e.*, the tuberculin positives, because the disease we are finding now-a-days is largely coming from the positive persons in the community. I also said that in the U.S.A. and some other countries like the U.S.A., where the infection rates have been falling rapidly to a low level, I see little reason to talk now about increasing the use of B.C.G. To imply that these remarks referred to India, where the tuberculosis problem is quite different from that in the U.S.A., is obviously to distort and misquote my views."

Sir, I hope that after this letter regarding the claims which are made by Shri Rajaji and some persons who believe in what he says—their bubble will be completely pricked.

SHRI BHUPESH GUPTA: May I know if a copy of this letter has been sent to Rajaji?

RAJKUMARI AMRIT KAUR: Sir, I am issuing the letter to the press today.

MR. CHAIRMAN: Mr. Barlingay.

DR. W. S. BARLINGAY: I am grateful to the hon. Minister. I wanted to put the same question.

MR. CHAIRMAN: It is being issued to the press today.

WRITTEN ANSWERS TO QUESTIONS

LOSS OF FILES OF THE CENTRAL RAILWAYS

*376. SHRI V. S. SARWATE: Will the Minister for RAILWAYS be pleased to state:

(a) whether Government have made any investigation regarding the nature and causes of the loss of a number of

files of the Central Railways, in respect of which an advertisement was issued in the newspapers on or about the 11th November, 1956, stating that they were missing from Bhusawal, Nasik Road and several other stations;

(b) if the reply to part (a) above be in the affirmative, what are the results of such investigation;

(c) whether these files relate to claims of properties and if so, how the claims concerned were settled and what was the amount of the financial loss thus caused to Railway Administration; and

(d) what steps have been taken by Government to prevent such loss in future?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI SHAH NAWAZ KHAN): (a) No file was lost or was advertised as having been lost. A press note was however issued during the first week of November that certain foils (pages) of Excess Fare Receipt Books, Parcel Way Bill Books, Money Receipt Books etc. were lost or were missing from certain stations in the Central Railway.

(b) The matter is still under investigation.

(c) Does not arise.

(d) Standing instructions already exist regarding the safe custody of such receipt books.

SURVEY OF THE BIJURI-TAGINI-KARONJI SECTION OF THE BIJURI-SARNADIH PROJECT IN CENTRAL INDIA COAL FIELDS

*383. MOULANA M. FARUQI: Will the Minister for RAILWAYS be pleased to state:

(a) whether Government have recently sanctioned the revision of the final location survey of the Bijuri-Tagini-Karonji section of the Bijuri-Sarnadih project in the Central India

coal-fields and the final location survey of the two branch lines to deviate them from Karonji in opposite directions of the Bijuri-Karonji line; and

(b) if so, whether the survey works have since started.

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI SHAH NAWAZ KHAN): (a) and (b). Yes, Sir.

CHECK-UP OF THE JAMUNA BRIDGE

*384. MOULANA M. FARUQI: Will the Minister for RAILWAYS be pleased to state:

(a) whether the Northern Railway made a thorough check-up of the Jamuna Bridge after the recent floods in the Jamuna river had receded; and

(b) if so—

(i) whether the strength of the piers in the bridge was determined; and

(ii) whether any repairs in the bridge were considered necessary?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI SHAH NAWAZ KHAN): (a) Yes.

(b) (i) Yes.

(ii) No.

INCREASE IN THE MOVEMENT OF WAGONS

*385. MOULANA M. FARUQI: Will the Minister for RAILWAYS be pleased to state:

(a) whether there has been any increase in the movement of wagons during the period from June to September, 1956, as compared to the movement of wagons during the corresponding period last year;

(b) if so, to what extent; and

(c) what steps were taken by Government to bring about this increase?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI SHAH NAWAZ KHAN): (a) Yes.

(b) and (c). A statement is laid on the Table of the Sabha. [See Appendix XV, Annexure No. 100.]

FAMINE FUNDS IN STATES

236. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the names of the States in India which have set up famine funds;

(b) the amount kept by each State under that fund; and

(c) whether the Government of India have given any assistance to any State for the establishment of the famine fund; and if so, how much they have given to each such States?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN):

(a) and (b). The constitution of the famine funds is governed by respective State enactments. A statement giving the available information with regard to States prior to integration is attached. [See Appendix XV, Annexure No. 101.]

(c) No, Sir.

FAMILY PLANNING

237. MOULANA M. FARUQI: Will the Minister for HEALTH be pleased to state:

(a) whether the progress so far made in the field of family planning in the country was recently reviewed by the Family Planning Board;

(b) if so, what were the findings of this review;

(c) the amount spent for family planning purposes in the country since the Family Planning Board was set up in September last; and

(d) the amount set apart for this purpose for the next year?

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR): (a) Yes.